

poses to observe one day all India Token strike in the 3rd week of August, 1991. The employees of Regional Rural Banks have already been allowed pay scales etc. applicable to equated posts in sponsor banks w.e.f. 1.1.91. A working group created by National Bank for Agriculture and Rural Development (NABARD) will consider the matters relating to promotion policy in Regional Rural Banks, framing of service regulations and also for considering any other matters affecting RRB employees.

Cash allowance to cashiers of RRBs sponsored by SBI

1329. SHRI ASHIS SEN: Will the Minister of FINANCE be pleased to state;

(a) whether the Regional Rural Banks sponsored by State Bank of India in Andhra Pradesh are being allowing cash allowance to the cashiers as per Rules in State Bank of India and such banks sponsored by the SBI in other States are not being allowed the same; and

(b) if so, what are the reasons for such discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Environmental risks in pesticide use

1330. SHRI SHAMIM HASHMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have examined the various environmental risks in pesticide use; and

(b) whether a parliamentary factfinding committee is proposed to be set up to look into the matter?

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE

MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Government are aware of the environmental risks due to the use of pesticides some of which are contamination of water, soil and food bio-accumulation and environmental persistence. The Registration Committee constituted under the Insecticides Act, 1968 carefully evaluates environmental risks of pesticides before recommending them for registration for manufacture and use. Pesticides already registered are screened by expert committees and regulatory action taken accordingly.

(b) There is no proposal under consideration! of the Government.

राष्ट्रीयकृत बैंकों में निदेशकों के रिक्त पद

1331. डा० अब्दुल अहमद : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे कितने राष्ट्रीयकृत बैंक हैं जहाँ इस समय निदेशकों के पद खाली पड़े हैं; ये पद कब से खाली पड़े हैं तथा इनका श्रेणी-वार ब्यौरा क्या है और इन रिक्त पदों के कब तक भर लिए जाने की संभावना है;

(ख) सरकार द्वारा निदेशकों के नाम निर्देशन के लिए क्या प्रक्रिया अपनाई जाती है; और

(ग) पिछले दो वर्षों के दौरान कितने निदेशक नियुक्त किये गये ?

वित्त मंत्रालय में राज्य मंत्री (श्री बलबीर सिंह) : (क) से (ग) संभवतः इस प्रश्न का आशय 20 राष्ट्रीयकृत बैंकों के बोर्डों में गैर-सरकारी निदेशकों की रिक्तियों से संबंधित सूचना प्राप्त करना है। 20 राष्ट्रीयकृत बैंकों के बोर्डों में सितम्बर से अक्टूबर, 1989 के दौरान 102 गैर-सरकारी निदेशकों की नियुक्तियाँ की गयी थीं। इस समय 99 गैर-